

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 28 OF 2018

Dated: 13th February, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Delhi Bar Association

... Appellant(s)

Vs.

Delhi Electricity Regulatory Commission & Anr.

... Respondent(s)

Counsel for the Appellant(s) : Mr. B.P. Agarwal

Counsel for the Respondent(s) : Mr. Naveen Hegde h/f
Mr. Nikhil Nayyar for R-1

Mr. Rahul Kinra
Mr. Aditya Guptafor R-2

ORDER

The learned counsel appearing for the Appellant and the learned counsel appearing for the Respondent Nos. 1 and 2 submitted that the instant appeal may be posted before Court – I along with Appeal No. 216 of 2017 & batch listed for hearing on 05.03.2019.

Submissions of the learned counsel appearing for the Appellant and the learned counsel appearing for the Respondent Nos. 1 and 2, as stated supra, are placed on record.

Post this matter for hearing on **05.03.2019** before Court - I along with Appeal No. 216 of 2017 & batch as requested by the learned counsel appearing for both the parties.

(Ravindra Kumar Verma)
Technical Member
mk/bn

(Justice N.K. Patil)
Judicial Member